

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-89/1998/3714/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Siddhartha Pratim Moitra,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated Guwahati, the 10th July, 2018

Sub:- **Casual Leave.**

Ref:- Your letter No. DJK/3501/E, dtd. 28.06.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on 28.06.2018, has been granted/~~rejected~~.

The senior most officer, will remain in-charge of the Court and Office of District and Sessions Judge, Kamrup (M), during your absence on leave.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

